

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

No: 238/GS

Dated: 01.09.2020

Listing and Hearing of Review Petitions

Any petition seeking a review of a judgment/order has to be listed before the Bench which has passed the same. If the judge concerned is rostered in a Wing other than where such petition is filed, the review petition shall be listed before the Judge and heard on video conferencing from that Wing.

Sd/-
(Gita Mittal)
Chief Justice

No: 5046-AGS

Dated: 01.09.2020

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr/Mrs Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar.
..... for information.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
6. General Secretary, J&K High Court Bar Association, Jammu/Srinagar.
7. Joint Registrar, Judicial/Protocol, High Court of J&K, Srinagar/Jammu.
..... for information.
8. CPC e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court.


Registrar General